

Acc. No. 25667  
LOK SABHA DEBATES

Dated 26.04.2015  
(Part II—Proceedings other than Questions and Answers)

Vol. I ]

First Day of the Fifteenth Session of  
First Parliament of India

[ No. 1

I

2

LOK SABHA

Monday, 18th March, 1957.

The Lok Sabha met at Seventeen  
Minutes Past Twelve of the Clock.

(MR. SPEAKER (SHRI M. A. AYYANGAR)  
in the Chair]

QUESTIONS AND ANSWERS

(No Questions: Part I not published)

12.17 hrs.

DEATHS OF MEMBERS

Mr. Speaker: I regret to inform the House of the sad demise of four friends, viz., Shri Syamnandan Sahaya, Dr. Manik Chand Jatav-vir, Shri B. G. Kher and Dr. R. U. Singh.

Shri Syamnandan Sahaya passed away on the 14th March, 1957, at Muzaffarpur at the age of 56. He was a sitting Member of the House from Muzaffarpur Central constituency of Bihar. He was also a Member of the Constituent Assembly of India and the Provisional Parliament.

Dr. Manik Chand Jatav-vir passed away on the 29th December, 1956, at Agra. He was a sitting Member of the House from Bharatpur-Sawai Madhopur—Reserved Scheduled Castes constituency of Rajasthan.

Shri B. G. Kher passed away on the 8th March, 1957 at Poona at the age of 68. He was a Member of the Constituent Assembly of India and served the country devotedly and efficiently as India's High Commissioner in London and the Chairman of the Official Language Commission. In his death, India has lost a great

son, an eminent scholar, statesman and social reformer.

Dr. R. U. Singh passed away on the 12th January, 1957, in Lucknow at the age of 52. He was a Member of the Constituent Assembly of India (Legislative) and the Provisional Parliament of India.

We mourn the loss of these friends, and I am sure the House will join me in conveying our condolences to their families. The House may kindly stand in silence for a minute to express its sorrow.

The Members then stood in silence for a minute.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following 10 Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 22nd December, 1956:

1. The Central Excises and Salt (Second Amendment) Bill, 1956,
2. The Union Duties of Excise (Distribution) Amendment Bill, 1956,
3. The Appropriation (Railways) No. 6 Bill, 1956,
4. The Appropriation (Railways) No. 7 Bill, 1956,
5. The Appropriation (No. 5) Bill, 1956,
6. The Faridabad Development Corporation Bill, 1956,
7. The Slum Areas (Improvement and Clearance) Bill, 1956,